

Ground Water Development Agency

896. SHRI E. AHAMED : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government propose to set up ground water development agency on the pattern of the central water development agency; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) No, Sir.

(b) Ground water development is looked after by the Central Ground Water Board under the Ministry of Water Resources. It is not considered necessary to set up ground water development agency under the Ministry of Rural Areas and Employment. Ground Water development is also undertaken by the concerned Departments in the States.

Kashmiri Migrants

897. SHRI CHAMAN LAL GUPTA : Will the PRIME MINISTER be pleased to state :

(a) the number of Kashmiri migrants residing in various camps in and outside the State of Jammu and Kashmir;

(b) the number of migrants residing outside the camps at various places;

(c) the amount spent every year as ex-gratia relief and providing accommodation, health-care etc.;

(d) whether any scheme has been evolved for their settlement; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIAN) : (a) A total of 4740 families are living in camps in and outside the State of J & K.

(b) A total of 43, 391 families are residing outside the camps in various places.

(c) Various States/UTs provide relief as per norms: rates applicable in that State/UT. As per available information the yearwise amounts spent from the year 1990-91 to 1994-95 are as follows :-

Year	90-91	91-92	92-93	93-94	94-95
(Amount in crores)	50.51	42.81	30.58	30.55	39.23

(d) and (e). Policy of the Government in respect of Kashmiri migrants is based on the promise that they would return to the Valley as soon as conditions reasonably conducive to their return can be created

Accordingly, the permanent settlement of the migrants outside the State is not envisaged. Sustained efforts are being made to restore peace and normalcy in Jammu and Kashmir and to create conditions conducive inter-alia, to return of the migrants to their homes. The Central Government is also in constant touch with the State Govt. and representatives of the migrants in this regard.

[Translation]

LPG Agencies

898. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) the number of persons in waiting list for LPG connections in National Capital Territory of Delhi at present;

(b) the number of LPG connections provided during each of the last two years;

(c) the total number of LPG/Petrol agencies at present in Delhi; and

(d) the number of these agencies allocated during each of the last two years and number of them proposed to be given during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) The number of wait listed applicants with the distributors of Public Sector Oil Companies as on 1.4.1996 in Delhi is 7.95 lakhs.

(b) The number of LPG connections released during the last three years in Delhi is as below .

(Figures in lakhs)

Year	No of Connections Released
1993-94	0.93
1994-95	1.29
1995-96 (Prov)	0.97

(c) As on 1.4.1996, 279 RO dealerships and 259 LPG distributorships were functioning in Delhi.

(d) Details of RO and LPG dealerships/distributorships allotted during the last two years are indicated below .

	RO	LPG
1994-95	42	38
1995-96	38	06

21 LPG distributorships have been included in the LPG Marketing Plan 1994-96 for Delhi. Due to non-availability of land, and a large number of letters of intent still pending for allotment of sites, no new retail outlet dealerships have been included in the RO Marketing Plan 1993-96 for Delhi.